

8

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 294/16	TP 134/17	For hearing	271	Savita Oil Technologies Ltd., Vs Rima Transfor- mers & Conductors Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PADMA N.V 9449524108	Respondent	
	Chinnappa	Applicant	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing on the maintainability of Petition u/s 271 of the Companies Act, 2013 list it on 09/03/2018.

Member (T)

Member (J)